

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2943
ANSWERED ON:18.08.2004
FILLING UP OF RESERVED QUOTAS FOR SC/ST
Gulshan Smt. Paramjit Kaur

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether instructions have been issued to fill up reserved quotas for SC/ST including back log vacancies in the Central Ministries, Institutions and Central PSUs as per the Common Minimum Programme of the Government;
- (b) if so, the details of time bound schedule prescribed for it as per the CMP; and
- (c) if not, by which time instructions will be issued by the Government to implement the CMP?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Instructions have been issued to all the Ministries/Departments, etc. on 5th August, 2004 to launch a Special Recruitment Drive to fill the backlog reserved vacancies of SCs and STs in the direct recruitment quota.

(b): The Schedule for the Special Recruitment Drive is enclosed as Annexure.

(c): Does not arise.

Annexure referred to in reply to part `b` of Lok Sabha Unstarred Question No. 2943 for 16.8.2004

SCHEDULE FOR SPECIAL RECRUITMENT DRIVE

Sl.No.	Action	Target Date
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1.	Issue of Instructions by the Ministries/Departments to all appointing authorities under their charge for conduct of the drive.	By 16.8.2004
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2.	Collection of information by the Ministries/Departments about backlog reserved vacancies for SCs and STs as on 1.7.2004 in the Ministries/Departments including Attached /Subordinate Offices.	By 30.9.2004
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3.	Reporting of vacancies to the UPSC/ SSC or other concerned recruiting agencies by the concerned Ministries/Departments/ appointing authorities.	By 1.11.2004
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4.	Advertisement by the UPSC/SSC/Other recruiting agencies.	By 1.12.2004
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5.	Receipt of applications/nominations by the UPSC/SSC/Other recruiting agencies.	By 15.1.2005
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6. Holding of interviews/tests etc. by the UPSC/SSC/Other recruiting agencies. By 15.3.2005

7. Information about the selected candidates by the UPSC/SSC/Other Recruiting Agencies to the concerned Ministry/Department/Office. By 15.4.2005

8. Issue of offers of appointment to the selected candidates. By 16.5.2005